Name of the Corporate Debtor: LANCO AMARKANTAK POWER LIMITED; Date of Commencement of CIRP: 05-09-2019; List of Creditors as on: 23-01-2023; Name of IP: Mr. Saurabh Kumar Tikmani; Process Number: 10989

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	19	179605322358	16	146317092298	96.32	1	33288230059		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)	2	792925	2	792225	0.00		700		Annexure 6
7	Operational creditors (Government Dues)	9	15149210380	4	5519731454	3.63	2	9587360271		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	56	135916052	36	63686066	0.04		72229982		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00		0		NA
Total		86	194891241715	58	151901302043	100.00	3	42947821012	0	